Date: 10/06/2025

Mediator: Ms. Alka Ahir, Advocate

Case No.: 24226/16 Case Id: 2505M04370 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

BALVINDER SINGH Vs. DEEPAK KUMAR

Total Days spent : 23

Case No.: 17339/18 Case Id: 2505M04921 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

AL NAJIB MILLI MUTUAL BENEFITS NIDHI LTD Vs. MOHD AYYUB

Total Days spent : 9

Total: 2

Mediator: Ms. Anju Sharma, Advocate

Case No.: 269/22 Case Id: 2505M04461 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:30:00 PM

MANPREET KAUR Vs. RAMANDEEP SINGH

Total Days spent : 20

Case No.: 4522/24 Case Id: 2506M04978 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHAMIM AKHTAR Vs. MOHD AAMIR

Total Days spent : 6

Case No.: 275/18 Case Id: 2504M03135 Referring Judge: Ms. Disha Singh, DJS

AJIT JAIN Vs. MAHESH KUMAR SHARMA

Total Days spent : 55

Case No.: 578/24 Case Id: 2505M04225 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RANJEET KUMAR Vs. M/S SHYAM GARMENTS

Total Days spent : 27

Case No.: 579/24 Case Id: 2505M04224 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RANJEET KUMAR Vs. M/S SHYAM GARMENTS

Total Days spent : 27

Case No.: 8296/23 Case Id: 2505M04223 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

SHRIRAM FIANANCE LTD Vs. UNIQUE FASHIONS

Date: 10/06/2025

Total Days spent:

Total Days spent:

27

6

Total: 6

Mediator: Ms. Anshu Priyadarshini, Advocate

Case No.: 5506/24 Case Id: 2505M04960 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

TARUN KUMAR Vs. BEENA DEVI

Total Days spent : 9

Case No.: 2066/19 Case Id: 2504M03388 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

NIKE INNOVATE C V Vs. SAHIL& ANR

Total Days spent : 48

Case No.: 2057/19 Case Id: 2504M03389 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

CALVIN KLEIN TRADEMARK TRUST Vs. KULWANT SINGH

Total Days spent : 48

Case No.: 529/25 Case Id: 2505M04442 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

BHAGWAN DEVI Vs. BHAGWAN DAS

Total Days spent : 20

Case No.: 188/2018 Case Id: 2506M05122 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

STATE Vs. HARI SHANKAR GUPTA

Case No.: 228/23 Case Id: 2506M05121 Referring Judge: Sh. Rupinder Singh Dhiman, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:00:00 PM

NAVEEN KUMAR DHINGRA Vs. M/S AKS ENTERPRISES

Total Days spent : 6

Case No.: 1359/19 Case Id: 2505M04522 Referring Judge: Sh. Satish Kumar, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

M/S FRIENDS MECHANICAL WORKS INDIA Vs. PHOOL WATI

Total Days spent : 18

Case No.: 7275/23 Case Id: 2506M05136 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

ROHIT SAINI Vs. ISHU ARORA

Date: 10/06/2025

Total Days spent : 6

Case No.: 7274/23 Case Id: 2506M05137 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

ROHIT SAINI Vs. ATUL ARORA

Total Days spent : 6

Case No.: 293/25 Case Id: 2504M03095 Referring Judge: Sh. Ajay Pandey, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

HAMDARD NATIONAL FOUNDATION INDIA & ANR Vs. ALI HASSAN & ANR

Total Days spent : 62

Total: 10

Mediator: Ms. Jagdeep Kaur, Advocate

Case No.: 11/23 Case Id: 2505M04147 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

PINKI Vs. HARNEAK SINGH

Total Days spent : 27

Case No.: 11633/17 Case Id: 2504M03209 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

JYOTI Vs. JAI PRAKASH GUPTA

Total Days spent: 55

Case No.: 59/25 Case Id: 2505M04141 Referring Judge: Ms. Akansha Gautam, DJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 12:00:00 PM

PINKI Vs. HARNEAK SINGH

Total Days spent :

Case No.: 01/25 Case Id: 2505M04452 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type :MATRIMONIAL : MATRIMONIAL OTHERSHearing Time :12:00:00 PM

SHEETAL DEVI Vs. NARENDER

Total Days spent : 20

Case No.: 914/23 Case Id: 2505M04016 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. NISHA

Total Days spent : 34

Case No.: 6443/18 Case Id: 2505M04470 Referring Judge: Ms. Vandana, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 PM

AMTUL JALIL Vs. ABDUL MALIK

Page No.: 18

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Date: 10/06/2025

Total Days spent: 20 2506M04970 Case Id: Referring Judge: Sh. Charan Salwan, DJS Case No.: 1874/24 INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 12:30:00 PM Case Type: **RAJAN RAHEJA** Vs. KAILASH CHANDER RAHEJA **Total Days spent:** 6 Case No.: 7237/25 Case Id: 2504M03714 Referring Judge: **DLSA West, DLSA (West)** COMMERCIAL: COMMERCIAL 2:00:00 PM Case Type: **Hearing Time:** UNION BANK OF INDIA Vs. SHALINI SHARMA **Total Days spent:** 41 2506M04976 Case No.: 628/24 Case Id: Referring Judge: Sh. Sachin Sood, DHJS Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 2:00:00 PM **GULZAR QURESHI** Vs. PREETI SHARMA **Total Days spent:** 6 Case No.: 24445/16 Case Id: 2505M04019 Referring Judge: Sh. Jiten Mehra, DHJS OTHER CIVIL SUIT: OTHER CIVIL SUIT Case Type: **Hearing Time:** 2:30:00 PM **KISHAN LAL KRISHNA & ORS** Vs. **Total Days spent:** 34 2505M04716 Sh. Pranjal Gangwar, DJS Case No.: 3628/21 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:30:00 PM Case Type: **Hearing Time:** KANHAIYA SALUJA Vs. **SANJAY CHOUDHARY Total Days spent:** 13 Case Id: 2506M05125 Sh. Arun Sukhija, DHJS Case No.: 34/25 Referring Judge: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS 2:30:00 PM **Hearing Time:** Case Type: **KOMAL KAMALJEET SINGH** Vs. **Total Days spent:** 6 2505M04729 Sh. Pranjal Gangwar, DJS Case No.: 3630/21 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:30:00 PM **MEENAKSHI SALUJA SANJAY CHOUDHARY** Vs. Total Days spent: 13 2505M04731 Case Id: Referring Judge: Sh. Ajay Gupta, DHJS Case No.: 366/25 Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 2:30:00 PM PRAVESH BHANDARI **ASHIMARA HOUSING PVT LTD** Vs. Total Days spent: 13

Referring Judge:

Case No.:

Case Type:

1345/25

Case Id:

MATRIMONIAL: PETITION FOR DIVORCE

2506M05124

Sh. Arun Sukhija, DHJS

Hearing Time:

2:30:00 PM

Date: 10/06/2025

KAMALJEET SINGH Vs. KOMAL

Total Days spent : 6

Total: 15

Mediator: Ms. Samta Jain, Advocate

Case No.: 1289/24 Case Id: 2505M04784 Referring Judge: Sh. Sandeep Kumar Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:00:00 AM

KUSUM Vs. JOGINDER KUMAR & ORS

Total Days spent: 13

Case No.: 184/25 Case Id: 2505M04208 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time:

HARSHLEEN KAUR Vs. ABHISHEK

Total Days spent :

Case No.: 31/09 Case Id: 2503M02099 Referring Judge: Sh. Rupinder Singh Dhiman, DJS

Case Type: RENT ACT: RENT OTHERS Hearing Time: 12:00:00 PM

NAND LAL Vs. SATYAWATI & ORS

Total Days spent :

Case No.: 8045/18 Case Id: 2505M04226 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

POOJA FINELEASE LTD Vs. SUNIL KUMAR

Total Days spent :

Case No.: 1005/20 Case Id: 2505M04219 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

RACHNA Vs. GHANSHYAM

Total Days spent : 27

Case No.: 515042/16 Case Id: 2505M04518 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SURINDER MOHAN @ SURESH Vs. SOURABH DHINGRA

Total Days spent : 20

Case No.: 40/23 Case Id: 2505M04120 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

AMREEN Vs. FAEEMUDDIN & ORS

Total Days spent: 27

Case No.: 26/24 Case Id: 2506M05128 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 PM

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Date: 10/06/2025

Total Days spent:

6

KUSUM CHAWLA Vs. SANDEEP KUMAR

Case No.: 849/21 Case Id: 2505M04733 Referring Judge: Ms. Charu Aggarwal, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:30:00 PM

NATASHA BHARDWAJ Vs. NEERAJ SUNDRIYAL

Total Days spent : 13

Total: 9

Mediator: Ms. Sushma Saran Bisht, Advocate

Case No.: 403/23 Case Id: 2506M04971 Referring Judge: Sh. Rinku Jain, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

RAJ RANI Vs. RAM CHANDER & ORS

Total Days spent : 6

Case No.: 97/24 Case Id: 2505M04787 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

GULFAM ALI KHAN Vs. ARUN CHANDELA

Total Days spent : 13

Case No.: 347/24 Case Id: 2506M04974 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

JOGINDER SINGH Vs. ANIL KUMAR

Total Days spent : 6

Case No.: 18/23 Case Id: 2506M04975 Referring Judge: Sh. Rinku Jain, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

RAM CHANDER Vs. RAJ RANI & ANR

Total Days spent : 6

Case No.: 662/24 Case Id: 2506M04973 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

RENUKA Vs. LALIT SABLANIA

Total Days spent : 6

Case No.: 240/25 Case Id: 2505M04517 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

BANK OF INDIA Vs. PRABHAT SINGH & ANR

Total Days spent : 20

Case No.: 1265/22 Case Id: 2505M04466 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

Date: 10/06/2025

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QAMAR & ANR Vs. KHURSHEEDA & ORS

Total Days spent :

Case No.: 711/22 Case Id: 2505M04465 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

MUBINA Vs. QAMAR

Total Days spent : 20

Case No.: 499/23 Case Id: 2505M04792 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ICICI BANK LTD Vs. RAJENDERA PRATAP SINGH

Total Days spent : 13

Case No.: 1944/24 Case Id: 2505M04456 Referring Judge: Sh. Charan Salwan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

SATYA PRAKASH Vs. THE MANAGER OF DCB BANK LTD

Total Days spent : 20

Total: 10

Mediator: Not Assigned, NIL

Case No.: 4503/24 Case Id: 2506M05275 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 10:30:00 AM

RAKESH KUMAR SRIVASTAVA Vs. RAJEEV KUMAR SRIVASTAVA

Total Days spent : -1

Case No.: 4504/25 Case Id: 2506M05273 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 10:30:00 AM

SWATI Vs. SANJAY KUMAR SRIVASTAVA

Total Days spent : -1

Case No.: 1206/21 Case Id: 2506M05288 Referring Judge: Ms. Sana Khan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

HUKAM CHAND Vs. M/S TRI SQUARE SWITCH GEAS PVT LTD

Total Days spent : -1

Case No.: 330/24 Case Id: 2506M05287 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

INDIRA @ REKHA Vs. JITENDER & ORS

Total Days spent : -1

Case No.: 1203/24 Case Id: 2506M05277 Referring Judge: Sh. S.S. Rathi, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

Date: 10/06/2025

NITESH KUMAR JHA Vs. M/S ARON TECHNOLOGIES & ORS

Total Days spent : -1

Case No.: 432/19 Case Id: 2506M05291 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

MICRO INDUSTRIES CORPORATION Vs. M/S SELECTION FOOTWEARS

Total Days spent : -1

Case No.: 9054/22 Case Id: 2506M05284 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S NAND DI HATTI LLP Vs. M/S BHOLE NATH CREATIONS

Total Days spent : -1

Case No.: 3911/21 Case Id: 2506M05269 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S AKARA CAPITAL ADVISORS PVT LTD Vs. SACHIN YADAV

Total Days spent : -1

Case No.: 7537/25 Case Id: 2506M05304 Referring Judge: DLSA West, DLSA (West)

Case Type: COMMERCIAL: COMMERCIAL #earing Time: 2:00:00 PM

M/S CALPRO SPECIALITIES PVT LTD Vs. M/S BANIYA KI DUKAAN PVT LTD & ANR

Total Days spent :

-1

Case No.: 473/23 Case Id: 2506M05286 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

ASHWANI MADHAV Vs. ANIL RATHAUR

Total Days spent : -1

Case No.: 3915/21 Case Id: 2506M05296 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

INDERJEET SINGH Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 1917/23 Case Id: 2506M05271 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SARIKA Vs. DEEPAK KUMAR

Total Days spent : -1

Case No.: 2456/21 Case Id: 2506M05297 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

INDERJEET SINGH Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 5817/20 Case Id: 2506M05298 Referring Judge: Ms. Ravisha Sidana, DJS

Date: 10/06/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

INDERJEET SINGH Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 434/19 Case Id: 2506M05299 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MICRO FOOTWEAR PVT LTD Vs. M/S SELECTION FOOTWEAR

Total Days spent : -1

Case No.: 9661/19 Case Id: 2506M05300 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

GURMEET KAUR Vs. KARANJIT KAUR

Total Days spent : -1

Case No.: 3511/19 Case Id: 2506M05301 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAHUL MITTAL Vs. ASHISH KUMAR JAIN

Total Days spent : -1

Case No.: 7558/25 Case Id: 2506M05303 Referring Judge: DLSA West, DLSA (West)

AMRINDER SINGH Vs. TEJINDER SINGH

Total Days spent : -1

Case No.: 5298/21 Case Id: 2506M05294 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

INDERJEET SINGH Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 1150/18 Case Id: 2506M05305 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

INDIA GLYCOLS LTD Vs. JITENDER CHALANA & ANR

Total Days spent : -1

Case No.: 479/25 Case Id: 2506M05270 Referring Judge: Sh. Sahil Khurmi, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ANKUAR GARG Vs. OM FIRE SAFETY COMPANY PVT LTD

Total Days spent : -1

Case No.: 10565/24 Case Id: 2506M05302 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HEMANT TALWAR Vs. NEHA

Total Days spent : -1

Date: 10/06/2025

Case No.: 129/25 Case Id: 2506M05281 Referring Judge: Sh. Akash Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

VIRENDER KUMAR ANAND Vs. MADHU GUPTA & ORS

Total Days spent : -1

Case No.: 116/25 Case Id: 2506M05280 Referring Judge: Ms. Neha Pandey, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

GIRDHARI LAL Vs. SURESH & ORS

Total Days spent : -1

Case No.: 1193/25 Case Id: 2506M05283 Referring Judge: Sh. Kapil Gupta, DJS

SHIV KUMAR Vs. GURPREET SINGH

Total Days spent : -1

Case No.: 424/25 Case Id: 2506M05279 Referring Judge: Sh. Umang Joshi, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

GOPAL BHATIA & ORS Vs. KOTAK MAHINDRA BANK LTD

Total Days spent : -1

Case No.: 992/24 Case Id: 2506M05285 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

SATISH KUMAR YADAV Vs. SUNIL KUMAR YADAV

Total Days spent : -1

Case No.: 4660/21 Case Id: 2506M05295 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

INDETJEET SINGH Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 8594/21 Case Id: 2506M05282 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

YOUNG STAR FOOTWEAR PVT LTD Vs. MALHOTRA LEATHERITES

Total Days spent : -1

Case No.: 933/23 Case Id: 2506M05276 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SURBHI TOMAR Vs. KAILASH @ KAILASH SINGH & ORS

Total Days spent : -1

Case No.: 1288/24 Case Id: 2506M05289 Referring Judge: Sh. Kapil Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

SHIV KUMAR Vs. GURPREET SINGH

Total Days spent : -1

Date: 10/06/2025

Case No.: 613761/16 Case Id: 2506M05274 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

ARSHAD BEG & ORS Vs. M/S AARBEE CARDS & POSTERS & ANR

Total Days spent : -1

Case No.: 5172/22 Case Id: 2506M05290 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

INDETJEET SINGH Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 448/24 Case Id: 2506M05272 Referring Judge: Sh. Sanjeev Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

M/S STAR EDUCATIONAL BOOKS Vs. VINAY KHANNA

Total Days spent : -1

Case No.: 4760/20 Case Id: 2506M05292 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

INDERJIT SINGH Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 9185/21 Case Id: 2506M05293 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

INDERJEET SINGH Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 143/22 Case Id: 2506M05278 Referring Judge: Sh. Umang Joshi, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S ICICI BANK LTD Vs. RAJESH KUMAR VERMA

Total Days spent : -1

Total: 37

Mediator: Sh. Hitesh Sharma, Advocate

Case No.: 55/25 Case Id: 2505M04131 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 10:30:00 AM

ANJALI SINGH Vs. VIVEK THAKUR & ORS

Total Days spent : 27

Case No.: 930/21 Case Id: 2504M02732 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

MANOHAR SINGH Vs. MONIKA

Total Days spent : 69

Date: 10/06/2025

Case No.: 498/19 Case Id: 2505M03739 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

TPDDL Vs. KAVITA

Total Days spent: 39

Case No.: 1045/24 Case Id: 2504M02717 Referring Judge: Sh. Nikhil Chopra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

HERO INVEST CORP PVT LTD Vs. MUKESH KUMAR

Total Days spent : 69

Case No.: 168/25 Case Id: 2505M04211 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

VIKAS SUNEJA & ANR Vs. SANJEEV SUNEJA

Total Days spent : 27

Case No.: 841/24 Case Id: 2505M04440 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 1:00:00 PM

BSES RPL Vs. JARNIAL SINGH & ANR

Total Days spent : 20

Case No.: 243/23 Case Id: 2505M03933 Referring Judge: Sh. Neeraj Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

RAM SWARUP PASRECHA Vs. SBI CARDS & PAYMENT SERVICES LTD

Total Days spent : 34

Case No.: 18/24 Case Id: 2505M04143 Referring Judge: Sh. Umang Joshi, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S DEEP BLUE XPRESS PVT LTD Vs. IIFL HOME FINANCE LTD

Total Days spent : 27

Case No.: 9934/24 Case Id: 2504M03213 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE LTD Vs. JITENDRA

Total Days spent : 55

Case No.: 2416/23 Case Id: 2505M04730 Referring Judge: Sh. Kapil Gupta, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

PAWAN MITTAL Vs. BANGA SAREES

Total Days spent: 13

Total: 10

Mediator: Sh. Jai Ram Garg, Advocate

Date: 10/06/2025

Case No.: 729/23 Case Id: 2506M05262 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

SANDEEP RAWAL Vs. POOJA BANSAL

Total Days spent : 3

Case No.: 5341/23 Case Id: 2505M04291 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHRIRAM FINANCE LTD Vs. ARUN KUMAR

Total Days spent : 24

Total: 2

Mediator: Sh. Rajiv Thukral, Advocate

Case No.: 2613/21 Case Id: 2505M04737 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

HUMERA Vs. ANAS UR REHMAND SYED & ORS

Total Days spent : 13

Case No.: 73/24 Case Id: 2505M04471 Referring Judge: Sh. Gaurav Goyal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:30:00 AM

STATE Vs. MANOJ KUMAR

Total Days spent : 20

Case No.: 11380/16 Case Id: 2505M04115 Referring Judge: Sh. Shashank Nandan Bhatt, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS #Hearing Time: 2:00:00 PM

SAMEER BHALLA Vs. RAJPAL KHARI

Total Days spent : 27

Case No.: 5590/24 Case Id: 2504M03433 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

JEEWAN LAL SINGHA Vs. SONI KUMARI

Total Days spent : 48

Case No.: 3798/17 Case Id: 2505M04713 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ORIENT BELL LTD Vs. ANITA

Total Days spent: 13

Case No.: 238/17 Case Id: 2503M02634 Referring Judge: Sh. Vaibhav Garg, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

STATE Vs. MANJEET SINGH

Total Days spent : 72

Date: 10/06/2025

Case No.: 732/23 Case Id: 2505M04220 Referring Judge: Ms. Charu Aggarwal, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

SAKSHI SIBAL Vs. JOY AHUJA

Total Days spent : 27

Total: 7

Mediator: Sh. Ramesh Sethi, Advocate

Case No.: 4840/21 Case Id: 2504M03118 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HOSHIYAR SINGH SURESH CHANDRA SAREE PVT LTD Vs. M/S SHREE VASUNDHARA NX

Total Days spent : 55

Case No.: 92/23 Case Id: 2505M04214 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

TABASSUM & ANR Vs. ARSAD

Total Days spent : 27

Case No.: 645/24 Case Id: 2505M04156 Referring Judge: Sh. Sandeep Kumar Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

MITRESH KUMAR Vs. DEENA NATH

Total Days spent : 27

Case No.: 548/20 Case Id: 2504M03373 Referring Judge: Ms. Neha Paliwal, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

F C C CLUTCH INDIA PVT LTD Vs. OLYMPIC AUTO IMPORIUM

Total Days spent : 48

Case No.: 486/21 Case Id: 2505M04130 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

KALPANA RAIKWAR Vs. RAMESH RAIKWAR & ORS

Total Days spent : 27

Case No.: 714/22 Case Id: 2506M05132 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

BHARAT BIJLEE LTD Vs. SHANKAR SINGH

Total Days spent : 6

Case No.: 173/23 Case Id: 2505M04728 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:30:00 PM

DURGESH NAGPAL Vs. ASHOK DUTTA

Total Days spent: 13

Total:

Date: 10/06/2025

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ROOPWATI

Mediator	: Sh. S	Sanjay Agg	arwal, Advo	cate				_
Case No.: 112/24 Case Id: 2505M03954		Referring Judge :		Ms. Richa Sharma, DJS				
Case Type :	OTHER CIV	/IL SUIT : OTHE	R CIVIL SUIT			Hearing Time :	12:00:00 PM	
KAMAL DRA	.LL			Vs.	SUMIT			
						Total Days spent :		
Case No.: 2	201/24	Case Id:	2506M05130	Refer	ring Judge :	Sh. Ashutosh Kumar, DHJS		
Case Type :	COMMERC	IAL DISPUTE (P	OST) : COMMERC	CIAL DISPU	TE (POST)	Hearing Time :	12:30:00 PM	
ADIDAS AG				Vs.	PARAS BA	NSAL		
						Total Days spent :		
Case No.: 2	276/23	Case Id:	2506M05131	Refer	ring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	MATRIMON	NAL : PETITION	FOR DIVORCE			Hearing Time :	12:30:00 PM	
ANIL KUMAF	₹			Vs.	NAMITA			
						Total Days spent :		
Case No.: 3	3225/21	Case Id:	2505M03957	Refer	ring Judge :	Ms. Pooja Yadav, DJS		
Case Type :	MATRIMON	NAL : DOMESTIC	CVIOLENCE			Hearing Time :	2:00:00 PM	
SIMRAN				Vs.	SAGAR &	ORS		
						Total Days spent :		
Case No.: 9	se No.: 983/24 Case Id: 2506M04983			Refer	ring Judge :	Sh. Sanjay Jindal, DHJS		
Case Type: COMMERCIAL DISPUTE (POST): COMMERC			CIAL DISPU	TE (POST)	Hearing Time :	2:00:00 PM		
HEMANT KUMAR			Vs.	JASMINB	IAI ASHOKBHAI KALARIA			
						Total Days spent :		
Case No.: 0	04/25	Case Id:	2506M05117	Refer	ring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	MATRIMON	IIAL : MATRIMO	NIAL OTHERS			Hearing Time :	2:30:00 PM	
PALLAVI				Vs.	GAURAV I	DABAS		
						Total Days spent :		
Case No.: 2	2905/24	Case Id:	2505M04717	Refer	ring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMON	NIAL : PETITION	FOR DIVORCE			Hearing Time :	3:00:00 PM	
S LABH SING	ЭН			Vs.	AMANDE	EP KAUR		
						Total Days spent :		
Case No.: 1	151/24	Case Id:	2504M03640	Refer	ring Judge :	Sh. Vikas Madaan, DJS		
Case Type :			DAMAGES : SUIT	500 MANIE	ATODY /	Hearing Time :	3:30:00 PM	

Vs.

Page No.: 18

Total Days spent :

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MUNNI DEVI & ORS

Date: 10/06/2025

Total: 8

Sh. V.K. Malhotra, Advocate **Mediator:** 2504M02712 Case No.: 986/24 Case Id: Referring Judge: Sh. Sahil Khurmi, DJS OTHER CIVIL SUIT: OTHER CIVIL SUIT Case Type: **Hearing Time:** 11:00:00 AM **HAJRA BEGUM TPDDL** Vs. **Total Days spent:** 67 Ms. Shaina Goyal, DJS Case Id: 2504M03439 Referring Judge: Case No.: 2122/23 Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 11:00:00 AM **MENIKA GUPTA** Vs. **AMAN KUMAR GUPTA & ORS Total Days spent:** 48 2502M01763 Ms. Shaina Goyal, DJS Case No.: Case Id: Referring Judge: MATRIMONIAL: DOMESTIC VIOLENCE Case Type: **Hearing Time:** 12:00:00 PM **UZMA ABID KASHAN AHMED KHAN & ANR** Vs. **Total Days spent:** 104 Case No.: 600442/16 Case Id: 2506M05114 Referring Judge: Sh. Kapil Gupta, DJS RECOVERY: SUIT FOR RECOVERY OF MONEY Case Type: **Hearing Time:** 12:00:00 PM **JAGDESHWARI MEENA & ORS** Vs. **Total Days spent:** 6 Case No.: Case Id: 2504M03119 Referring Judge: Ms. Aradhana, DJS 8058/18 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** Case Type: 2:00:00 PM **POOJA FINLEASE LTD** Vs. **ISHWAR KUMAR Total Days spent:** 55 Case Id: 2504M03115 Referring Judge: Ms. Divya Gupta, DJS Case No.: 1037/20 INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 2:00:00 PM Case Type: **NOOR BISMILLAH** Vs. **JAVED** Total Days spent : 55 Total: 6

Mediator: Sh. Vinod Gaur, Advocate

Case No.: 104/25 Case Id: 2504M03656 Referring Judge: Ms. Hemani Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 10:00:00 AM

GSI ENTERPRISES PVT LTD Vs. M/S SUNSHINE TRADE CO

Total Days spent : 41

Case No.: 6634/18 Case Id: 2504M03089 Referring Judge: Sh. Satish Kumar, DHJS

Date: 10/06/2025

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 10:30:00 AM

ANIL KUMAR SHARMA Vs. SUNIL KUMAR & ORS

Total Days spent : 62

Case No.: 750/22 Case Id: 2505M04732 Referring Judge: Ms. Manisha Bhau, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

ABID HUSAN Vs. AMIT KUMAR

Total Days spent: 13

Case No.: 13010/17 Case Id: 2503M02157 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

THE KANGRA COOP BANK LTD Vs. AMARJEET KAUR

Total Days spent : 90

Case No.: 13022/17 Case Id: 2503M02156 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

THE KANGRA COOP BANK LTD Vs. AMARJEET KAUR

Total Days spent : 90

Case No.: 9526/16 Case Id: 2505M04453 Referring Judge: Ms. Richa Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 AM

RAJ KUMAR BHATIA Vs. SUBHASH CHANDER BHATIA

Total Days spent : 20

Case No.: 94879/16 Case Id: 2505M03938 Referring Judge: Ms. Sana Khan, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 AM

SHARDA RANI BHATIA Vs. RAJ KUMAR BHATIA & ORS

Total Days spent : 34

Case No.: 1707/23 Case Id: 2504M03715 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 AM

MUSKAN PANDAY Vs. VIJAY SHARMA

Total Days spent : 41

Case No.: 839/24 Case Id: 2504M02731 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

RAHUL JAIN Vs. BHAWNA AGGARWAL

Total Days spent : 69

Case No.: 756/18 Case Id: 2505M04015 Referring Judge: Sh. Harvinder Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

M/S SUNDEEP KNITWEAR INDUSTRIES LTD Vs. M/S FERRITE ALLOYS PVT LTD

Total Days spent: 34

Date: 10/06/2025

Case No.: 818/21 Case Id: 2505M04150 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

ANJU DEVI Vs. RAJESH SAXENA @ LALA

Total Days spent : 27

Case No.: 323/23 Case Id: 2504M02989 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

MONIKA Vs. GAURAV SHARMA & ORS

Total Days spent : 62

Case No.: 674/23 Case Id: 2505M04723 Referring Judge: Sh. Manoj Kumar Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

KUNAL Vs. DARSHNA & ANR

Total Days spent : 13

Total: 13

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